



CENTRAL ADMINISTRATIVE TRIBY
ERNAKULAM BENCH
COMMON ORDER IN ORIGINAL APPLICATION NOS.
429/03, 482/03, 483/03, 378/04, 313/05 AND 373/05
Dated This 20th Day of July, 2006.

CORAM:

HON'BLE SHRI N.RAMAKRISHNAN ADMINISTRATIVE MEMBER
HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER

ORIGINAL APPLICATION NO.429/2003.

1. All India RMS and MMS Employees Union Group-C, Kerala Circle, P & T House, Thiruvananthapuram, Represented by its Circle Secretary, H.Vikramakurup, HSG-II (BCR), RMS, 'EK' Division, SRO, Thrissur.
2. G.Gopinath, Sorting Assistant (BCR), Head Record Office, RMS, 'EK' Division, Kochi-16.
3. S.Sudersanan, Sorting Assistant (TBOP), Head Record Office, RMS, 'TV' Division, Thiruvananthapuram. ... Applicants

By Advocate Mr. O.V.RAdhakrishnan
represented by Mr.Antony Mukkath

V/s.

1. Director General
Department of Posts, Dak Bhavan,
New Delhi-1.
2. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
3. Senior Superintendent of RMS,
RMS, 'TV' Division,
Thiruvananthapuram-33.

- 4. Senior Superintendent of RMS,
RMS, 'EK' Division, Ernakulam.
- 5. Superintendent, RMS,
'CT' Division, Kozhikode.
- 6. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi. ... Respondents.

By Advocate Mr. TPM Ibrahim Khan SCGSC

ORIGINAL APPLICATION NO.482/2003.

- 1. All India RMS and MMS Employees
Union Group-C,
Kerala Circle, P & T House,
Thiruvananthapuram
Represented by its Circle Secretary,
H.Vikramakurup, HSG-II(BCR)
RMS, 'EK' Division, SRO, Thrissur.
- 2. G.Gopinath, Sorting Assistant(BCR)
Head Record Office,
RMS, 'EK' Division, Kochi-16.
- 3. V.Radhakrishnan Nair,
Sorting Assistant (BCR),
Head Record Office,
RMS, 'TV' Division, Thiruvananthapuram.
- 4. K.Aboobackar,
Sorting Assistant(BCR),
Sub Record Office, Palakkad,
RMS 'CT' Division,
Palakkad. ... Applicants

By Advocate Mr. O.V.RAdhakrishnan
represented by Mr.Antony Mukkath

V/s.

1. Director General
Department of Posts, Dak Bhavan,
New Delhi-1.
2. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
3. Senior Superintendent of RMS,
RMS, 'TV' Division,
Thiruvananthapuram-33.
4. Senior Superintendent of RMS,
RMS, 'EK' Division, Ernakulam.
5. Superintendent, RMS,
'CT' Division, Kozhikode.
6. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi.

... Respondents.

By Advocate Mr. TPM Ibrahim Khan SCGSC

ORIGINAL APPLICATION NO.483/2003.

1. National Union of Postal Employees-Group C,
Kerala Circle, Thrissur 680 004.
Represented by O.K.Divakaran
Working as Asst. Manager(Forms)
Postal Stores Depot, Thrissur-680 004.
2. O.K.Divakaran
Asst. Manager(Forms)
Postal Stores Depot, Thrissur-680 004.
3. V.T.Uthup,
Working as Manager, Speed Post Centre,
Kottayam.
4. V.M.Mathunni;

Sub Postmaster, Banerji Road PO,
Kochi-18.

... Applicants

**By Advocate Mr. O.V.RAdhakrishnan
represented by Mr.Antony Mukkath**

V/s.

1. Director General
Department of Posts, Dak Bhavan,
New Delhi-1.

2. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.

3. Senior Superintendent of Post Offices,
Ernakulam Postal Division, Kochi-682 011

4. Senior Superintendent of Post Offices,
Thrissur Postal Division, Thrissur-680 001.

5. Senior Superintendent of Post Offices,
'Kottayam Postal Division, Kottayam 686 001.

6. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi.

... Respondents.

By Advocate Mr. TPM Ibrahim Khan SCGSC

ORIGINAL APPLICATION NO.378/2004

1. All India RMS and MMS Employees
Union Group-C, Kerala Circle, P&T House,
Thiruvananthapuram
Represented by its Asst. Circle Secretary
G.Gopinath, Sorting Assistant(BCR)
Head Record Office, RMS, 'EK' Division,
Kochi – 16.

2. G.Gopinath, Sorting Assistant(BCR)
Head Record Office, RMS, 'EK' Division,

Kochi - 16.

3. V.Radhakrishnan, Sorting Assistant(BCR)
Head Record Office, RMS, 'TV' Division,
Thiruvananthapuram.
4. K.Aboobacker, Sorting Assistant(BCR),
Sub Record Office, Palakkad,
RMS, 'CT' Division. Applicants

**By Advocate Mr.O.V.RAadhakrishnan
represented by Mr.Antony Mukkath**

V/s.

1. Director General
Department of Posts, Dak Bhavan,
New Delhi-1.
2. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
3. Senior Superintendent of RMS,
RMS, 'TV' Division,
Thiruvananthapuram-33.
4. Senior Superintendent of RMS,
RMS, 'EK' Division, Ernakulam.
5. Superintendent, RMS,
'CT' Division, Kozhikode.
6. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi.
7. K.Gopalakrishna Pillai
Sorting Assistant SRO,
Kottarakara P.O.
8. R.Vijayan Nair,
Sorting Assistant HOR

Thiruvananthapuram

9. P.A.Vasanthy,
Sorting Assistant,
HRO, Thiruvananthapuram
10. P.S.Subhash
Officiating Inspector of Post Offices (P&T)
Office of the Supdt. Of Post Offices,
Pathanamthitta Division, Pathanamthitta P.O.
11. G.Muraleedharan,
Office Assistant,
Office of The Supdt. Of Post Offices,
Pathanamthitta Division,
Pathanamthitta P.O.
12. H.Ganesan,
Postal Assistant (TBOP)
Working as Business Executive,
Office of the Sr.Supdt. Of Post Offices,
Ernakulam Dn. Kochi – 682 011.
13. Smt.K.T.Sheela,
Postal Assistant,
Koratti P.O., Irinjalakuda.
14. Smt.Rema K,
Office Assistant,
Office of The Sr.Supdt. Of Post Offices,
Thrissur Division, Thrissur.
15. Smt.V.R.Sobhana,
Accountant (TBOP),
Palai Head Post Office,
Palai.
16. K.Satheesan,
Accountant (TBOP)
Palakkad Head Post Office,
Palakkad.
17. S.Raveendran,

Sorting Assistant (BCR),
S.R.O., Palakkad,
Palakkad.

18. S.Dakshinamoorthy,
Sorting Assistant, S.R.O.,
Palakkad, Palakkad.

19. K.C.Murali
Sorting Assistant,
S.R.O., Palakkad, Palakkad. ... Respondents.

By Advocates

Mr. TPM Ibrahim Khan SCGSC(R 1-6)
Mr. Shafik M.A. (R-7)
Mr.Vishnu S.Chempazhanthiyil (R8&9)
Mr.P.C.Sebastian (R 10-19)

ORIGINAL APPLICATION NO.313/2005

1. R.Vijayan Nair,
Accountant, RMS 'TV' Division,
Thiruvananthapuram -1.

2. Vasanthy P.A.,
Sorting Compilor, O/O.C.P.M.G.,
Thiruvananthapuram-33. ... Applicants

By Advocate Mr.Sasidharan Chempazhanthiyil

V/s.

1. The Superintendent of Post Offices,
RMS 'TV' Division, Thiruvananthapuram.

2. The Chief Postmaster General,
Department of Posts, Kerala Circle,
Thiruvananthapuram.

3. Union of India, rep. by its Secretary,
Ministry of Communications,
New Delhi. ... Respondents

By Advocate Mr. TPM Ibrahim Khan

ORIGINAL APPLICATION NO.373/2005

1. P.S.Subhash
Officiating Inspector of Post Offices (P&T)
Office of the Supdt. Of Post Offices,
Pathanamthitta Division, Pathanamthitta P.O.
2. G.Muraleedharan,
Office Assistant,
Office of The Supdt. Of Post Offices,
Pathanamthitta Division,
Pathanamthitta P.O.
3. H.Ganesan,
Postal Assistant (TBOP)
Working as Business Executive,
Office of the Sr.Supdt. Of Post Offices,
Ernakulam Dn. Kochi – 682 011.
4. Smt.K.T.Sheela,
Postal Assistant,
Koratti P.O., Irinjalakuda.
5. Smt.Rem K.,
Office Assistant,
Office of The Sr.Supdt. Of Post Offices,
Thrissur Division, Thrissur.
6. Smt.V.R.Sobhana,
Accountant (TBOP),
Palai Head Post Office,
Palai.
7. K.Satheesan,
Accountant (TBOP)
Palakkad Head Post Office,
Palakkad.
8. S.Raveendran,

Sorting Assistant (BCR),
S.R.O., Palakkad,
Palakkad.

9. S.Dakshinamoorthy,
Sorting Assistant, S.R.O.,
Palakkad, Palakkad.
10. K.C.Murali
Sorting Assistant,
S.R.O., Palakkad, Palakkad. Respondents.

By Advocate Mr.P.C.Sebastian

V/s.

1. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
2. The Superintendent of Post Offices,
Pathanamthitta Division, Pathanamthitta.
3. The Senior Superintendent of Post Offices,
Ernakulam Division, Kochi – 682 011.
4. The Superintendent of Post Offices,
Irinjalakuda Division, Irinjalakuda.
5. The Senior Superintendent of Post Offices,
Thrissur Division, Thrissur.
6. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
7. The Senior Superintendent of Post Offices,
Palakad Division, Palakkad.
8. The Superintendent R.M.S. C.T. Division,
Kozhikode.
9. The Union of India,
Represented by its Secretary,

Ministry of Communications,
Department of Posts, Dak Bhavan,,
New Delhi.

... Respondents

By Advocate Mr. TPM Ibrahim Khan SCGSC

These applications having been heard on 20th July, 2006, the Tribunal on the same day delivered the following:-

(ORDER)

Hon'ble Shri N.Ramakrishnan, Administrative Member

The learned counsel for respondents referred to MA-663/2006 to which were attached Annexure A-10 and A-11 and he focused our attention to the operative portions contained in para 2 and 3 which is extracted below:-

"2. The provision of the said Fast Track Promotion Scheme has since been reviewed. It has been decided to delete the said provision of Fast Track Promotion and to provide for filling up the posts by 100% promotion. Therefore, the Recruitment Rules of the posts in question have since been amended. A copy of the so amended Rules which are called Department of Posts {Posts & Telegraphs (Selection Grade Post)} Recruitment (Amendment) Rules 2006 notified in Gazette of India Extraordinary on 18/5/2006 is forwarded herewith for your information and future guidance.

3. It has been decided that the vacancies which are lying unfilled may be filled up as per the revised Recruitment Rules dated 18/5/2006."

2. Learned counsel for the applicants pleaded that in view of the long wait suffered by the applicants, use should be made of these

amended rules to give them the benefit of promotions expeditiously. The Learned Senior Central Government Standing Counsel agreed to issue of direction in these lines.

3. In these circumstances, we issue a direction that the respondents may take immediate steps and fill in the vacancies in terms of paragraph 3 of Annexure A-11 expeditiously.
4. With this direction, the OA is disposed of. No costs.

Dated the 20th July, 2006.

GEORGE PARACKEN
JUDICIAL MEMBER

N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

abp